

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	209/16
PETITION NUMBER	:	TP 81/17
NAME OF THE PETITIONER (S)	:	JANARDHANA K.
NAME OF THE RESPONDENT (S)	:	CRANES SOFTWARE INTERNATIONAL LTD.
UNDER SECTION	:	433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	--	---------------------------------------	-----------

14) ABHINAY
on behalf of
Petitioner Counsel,
Kumar Kumar
Advocates.

PETITIONER



Shri Abhinay, Advocate appearing for the Petitioner is present. He requested time to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

MEMBER (J)

MEMBER (T)